

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 195 of 2013, 177 & 178 of 2012

Dated : 5th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No 195 of 2013

Arun Kumar Datta ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit
Mr. Suraj Singh for R-1

Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-1

Ms. Swapna Seshadri, Amicus-curie

(2)

ORDER

We have heard the learned counsel for the Respondent No.1 for some time.

Post the matter for further hearing on **27th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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